

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 305
(To be answered on the 8th December 2022)**

DEVELOPMENT OF GREENFIELD AIRPORT

305. SHRI Y.S. AVINASH REDDY

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes to develop Greenfield Airports in the country under the Greenfield Airports Policy, 2008;**
(b) if so, the details thereof;
(c) the number of airports identified for such development in the State of Andhra Pradesh and the present status of these airports; and
(d) the steps being taken by the Government for early development of these airports?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) & (b): Government of India (GoI) has accorded 'In-Principle' approval for setting up of 21 Greenfield Airports namely Mopa in Goa, Navi Mumbai, Shirdi and Sindhudurg in Maharashtra, Kalaburagi, Vijayapura, Hassan and Shivamogga in Karnataka, Dabra (Gwalior) in Madhya Pradesh, Kushinagar and Noida (Jewar) in Uttar Pradesh, Dholera and Hirasar in Gujarat, Karaikal in Puducherry, Dagadarthi, Bhogapuram and Oravakal (Kurnool) in Andhra Pradesh, Durgapur in West Bengal, Pakyong in Sikkim, Kannur in Kerala and Donyi Polo, Itanagar in Arunachal Pradesh across the country.

Out of these, 9 Greenfield airports viz. Durgapur, Shirdi, Kannur, Pakyong, Kalaburagi, Orvakal (Kurnool), Sindhudurg, Kushinagar and Donyi Polo, Itanagar have been operationalized. Government of India has also granted the first stage clearance i.e. Site Clearance for construction of three Greenfield airports namely Alwar in Rajasthan, Singrauli in Madhya Pradesh and Mandi in Himachal Pradesh.

(c) & (d) Three new Greenfield airport projects namely, Dagadarthi, Bhogapuram and Oravakal (Kurnool) in Andhra Pradesh are included in the

21 Greenfield airport projects where 'In-Principle' approval has been granted.

Oravakal (Kurnool) Greenfield airport project has become operationalized in March, 2021. The responsibility of implementation of airport projects including funding of the projects rests with the concerned airport developer including the respective State Government (in case the State Government is the project proponent).
